

(4)

C. A. T. Bench, Jaipur

Date of Order	Orders
11-10-95	Mr. S. Kumar, Counsel for the applicant The Counsel for the applicant- prays for adjournment. may be listed for admission on 15-12-95. (U. P. Sharma) M(A) C. K. Jha (Sipal Krishna) V.C.
15-12-95	Mr. S. Kumar, Counsel for the applicant. The learned counsel for the applicant wants to withdraw this O.A. with liberty to file a fresh one. The O.A. is dismissed as withdrawn. (Rattan Prakash) M(A) (U. P. Sharma) M(A)

Recd
Sydha
22/12